

**PROCEEDINGS OF THE DISTRICT JUDGE, KOZHIKODE**  
**Present :- Smt. P.Ragini, District Judge**

Sub :- Estt - District Court, Kozhikode - Promotion , Transfer and posting of members of staff - Orders - Issued.

- Read:-
1. Voluntary Retirement of Sri C.Manoj, Junior Superintendent ,Munsiff Court-I, Kozhikode.
  2. Retirement of Sri.K.K.Baburajan, Senior Clerk , Sub Court,Kozhikode.
  3. Retirement of Sri.Sasi.P.K, Senior Clerk , Munsiff Court,Vatakara.
  4. Deputation of Sri.Samil Divakar.M, Senior Clerk, District Court,Kozhikode to Permanent Lok Adalath , Kozhikode.
  5. Order No A1- 22 / 2022 dated 26-03-2022 of the District Judge,Kozhikode.
  6. Transfer request of Sri.Prasanth Vadakkedath, Attender, District Court, Kozhikode.

**ORDER NO. A1- 22 / 2022**

**Kozhikode, Dated : 01.04. 2022**

The following Orders of Promotion, transfer and posting of Members of Staff are issued.

1. Sri.C.Sidheekh (PEN 623361), Bench Clerk Grade-I , Addl District Court-III, Kozhikode is promoted as Junior Superintendent, transferred and posted as such to Munsiff Court- I, Kozhikode in the existing vacancy.
2. Sri. Prasad.K (PEN 623118), Central Nazir , O/o Waqf Tribunal, Kozhikode is promoted as Bench Clerk Grade-I, transferred and posted as such to, Addl District Court-III, Kozhikode Vice SI No 1.
3. Sri.Vinodan.K.K (PEN 623403),Head Clerk, O/o Motor Accidents Claims Tribunal,Vatakara is promoted as Central Nazir, transferred and posted as such to O/o Waqf Tribunal, Kozhikode Vice SI No 2.
4. Sri.T. Satheesan (PEN 623849), Bench Clerk Grade-II, Sub Court, Vatakara is appointed by transfer as Head Clerk, transferred and posted as such to O/o Motor Accidents Claims Tribunal,Vatakara Vice SI No 3.
5. Smt.Arathy. V.S (PEN 623 487 ), Senior Clerk ,Addl District & Sessions Court (for the trial of cases related to atrocities & Sexual Violence towards women & Children) , Kozhikode is promoted as Bench Clerk Grade-II transferred and posted as such to Sub Court,Vatakara Vice SI No 4.
6. Sri.Pramodan Mathenchery Meethal (PEN 623386) Clerk, Munsiff Court, Vatakara is promoted as Senior Clerk and posted as such in the same court .
7. Sri. Soorej. O (PEN 623423) Clerk, Family court , Vatakara is promoted as Senior Clerk and posted as such in the same court.



8. Smt. Durga Meethale Manaloth (PEN 795975 ) Clerk , O/o Motor Accidents Claims Tribunal, Vatakara is promoted as Senior Clerk and posted as such in the same court.
9. Smt. Shimna.O.M (PEN 816490 ) Clerk , Sub Court, Koyilandy is promoted as Senior Clerk and posted as such in the same court .
10. Sri.Shaji Kumar.K.V (PEN 623088 ) Amin, District Court, Kozhikode is promoted as Clerk transferred and posted as such to Addl District & Sessions Court (for the trial of cases related to atrocities & Sexual Violence towards women & Children) , Kozhikode Vice SI No 5.
11. Sri.Sajish.P (PEN 585948 ) Amin, Munsiff- Magistrate Court ,Payyoli is promoted as Clerk transferred and posted as such to Sub Court, Kozhikode in the existing vacancy.
12. Sri. Preman.K ( PEN 623376 ), Amin, Family Court, Kozhikode is promoted as Clerk transferred and posted as such to Munsiff Court,Vatakara in the existing vacancy.
13. Sri.Sineesh.P.P ( PEN 662985 ), Attender, Munsiff Court, Vadakara is promoted as Amin,transferred and posted as such to Munsiff- Magistrate Court ,Payyoli Vice SI No 11.
14. Sri Anil Kumar. A ( PEN 659324 ), Attender, Sub Court, Kozhikode is promoted as Amin transferred and posted as such to District Court, Kozhikode Vice SI No 10.
15. Sri.Praveen Kumar.O.P ( PEN 450737 ), Attender, Sub Court, Vatakara is promoted as Amin transferred and posted as such to Munsiff Court, Nadapuram in the existing vacancy.
16. Smt.Amitha Jayapalan.P.V ( PEN 690356 ), Attender, Munsiff Court, Koyilandy is promoted as Amin transferred and posted as such to Family Court, Kozhikode Vice SI No 12.
17. Sri.Prasanth Vadakkedath ( PEN 623670 ), Attender, District Court, Kozhikode is transferred and posted as such to Sub Court, Vatakara Vice SI No 15.
18. Sri.Suresh.K.K ( . PEN 656020 ), Process Server, Munsiff Court, Nadapuram is appointed by transfer as Attender , transferred and posted as such to Munsiff Court,Vatakara Vice SI No 13.
19. Sri Mahesh.K.P ( PEN 623077 ), Process Server, District Court, Kozhikode is appointed by transfer as Attender transferred and posted as such to Sub Court, Kozhikode Vice SI No 17.



20. Sri.Ramakrishnan.K.M (PEN 654187), Process Server , Sub Court, Koyilandy is appointed by transfer as Attender transferred and posted as such to Munsiff Court Koyilandy Vice SI No 16.
21. Suraj.N.K (PEN 665689 ), Process Server , Spl Court( NDPS Act Cases) / Addl District & Sessions Court, Vatakara is appointed by transfer as Attender transferred and posted as such to District Court, Kozhikode Vice SI No 17.

The Joining Time of SI No 3,5,11 to 13,16,18 & 21 is restricted to three days on public Interest and others are not entitled for joining time .The Presiding officers concerned are directed to relieve the incumbents forthwith.The posting of substitute to Serial No 18 to 21 will be made later.

**Sd/-  
DISTRICT JUDGE**

1. The Additional District and Sessions Judge -III, Kozhikode
2. The Motor Accident Claims Tribunal,Vatakara.
3. The Addl District & Sessions Court (for the trial of cases related to atrocities & Sexual Violence towards women & Children) , Kozhikode
4. The Spl Judge (NDPS Act Cases) / Addl District & Sessions Court,Kozhikode
5. The Chairman, Waqf Tribunal , Kozhikode.
6. The Judge, Family Court, Kozhikode / Vatakara.
7. The Prl Sub Judge, Kozhikode.
8. The Sub Judge, Koyilandy / Vatakara.
9. The Munsiff, Nadapuram / Koyilandy / Vatakara.
10. The Munsiff - Magistrate /Payyoli.

Copy to:

1. The Senior Superintendent, District Court, Kozhikode.
2. The Junior Supdts. II / III / IV, DSA, District Court, Kozhikode.
3. The Secretary, KCJSO, District Committee, Kozhikode.
4. The Secretary, KDJECCS Ltd. Kozhikode.
5. Sec.B1, District Court, Kozhikode.
6. The File. 7. The Proceedings file.

// True Copy / Forwarded / By Order //

  
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